

# THE HIGH COURT OF ORISSA, CUTTACK

## OFFICE ORDER

No. III - 19/2020 .....3245.....Date.....13.02.26

In continuation to Court's earlier Office Order No. 2584 dated 05.02.2026, it is hereby informed that the Hon'ble Court have been pleased to declare 16.02.2026 as a holiday vide Court's Notification No. 156 dtd. 13.02.2026. Hence, the date of joining of the 05 (five) newly selected Junior Stenographers in the Court's Establishment is **re-fixed to 17.02.2026**.

Accordingly, they are hereby directed to join their new assignment on **17.02.2026 at 10.00 A.M.** along with all documents as mentioned in the earlier Office Order No. 2584 dated 05.02.2026, failing which the appointment shall be treated as cancelled.

**By Order of the Court**

**Sd/- S.R. Pradhan  
Registrar (Judicial)**

**Memo No. 3246(38).....Date.....13.02.26**

Copy forwarded to the;

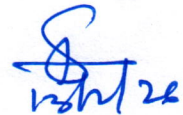
1. All Officers of the Court,
2. Additional Registrar - cum - Principal Secretary to Hon'ble the Chief Justice,
3. Persons concerned,
4. Bill Assistant, Accounts Section,
5. Asst.- in - charge of Service Book,  
for information and necessary action.



**Special Officer (Special Cell)**

**Memo No. 3247.....Date.....13.02.26**

Copy forwarded to the Superintendent, IT Cell for uploading the above 'Office Order' in the High Court website.



**Special Officer (Special Cell)**